

HIGH COURT OF DELHI : NEW DELHI

No. 18 /DHC/Gaz./G-1/2019

Dated, the 4th April, 2019

ORDER

Hon'ble the Chief Justice of this Court has been pleased to confer the following powers on Mr. O.P. Saini, District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue Court Complex or any other officer posted as such, and in his absence, the next senior most available officer posted at the Rouse Avenue Court Complex :

- (i) To transfer cases amongst, the courts functioning at Rouse Avenue Court Complex in order to rationalize the work in the courts functioning at the said court complex and/or any other exigency[ies] of work; and
- (ii) To act as Head of Department of the Rouse Avenue Court Complex, DDU Marg, New Delhi.

Notes:

1. The officers posted at the Rouse Avenue Court Complex shall be under the administrative control of the District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue Court Complex, DDU Marg, New Delhi.

BY ORDER OF THE COURT

SD/-
(DINESH KUMAR SHARMA)
REGISTRAR GENERAL

1668-1711.
Endst.No. /DHC/Gaz./G-1/VLE.2(a)/2019

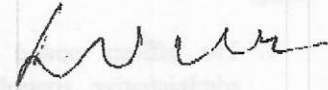
Dated, the 4th April, 2019

Copy forwarded for information and necessary action to :-

- ✓ 1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
5. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
6. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
7. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi
8. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
9. The District & Sessions Judge, West, Tis Hazari Courts, Delhi
10. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
11. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
12. The District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue Court Complex, DDU Marg, New Delhi.
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
14. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
15. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
16. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
17. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
19. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
20. The Secretary (Labour), Govt. of NCT of Delhi, Sharnath Marg, Delhi.
21. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
22. The Director, Directorate of Prosecution, Tis Hazari, Delhi.

DSSJ (HQ)
04/04/19
Ld. o/c. Juel

23. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, N. Delhi.
24. The Commissioner of Police, Police Headquarters, New Delhi.
25. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
26. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, N. Delhi.
27. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
28. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
29. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
30. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
31. The DR-cum-P.A. to Registrar General, Delhi High Court.
32. All Registrars, Delhi High Court, New Delhi.
33. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
34. The Pay & Accounts Officer, Tis Hazari, Delhi.
35. Joint Registrar (Computer), DHC, with request to display this order on website of Delhi High Court.
36. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
37. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
38. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
39. The Hony. Secretary, Shahdara Bar Association, Karkardoomia Courts, Delhi.
40. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
41. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
42. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
43. Personal file of the officer concerned.
44. Guard File.



ASSISTANT REGISTRAR (GAZ-I)

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 331581-178 /Rules/Gaz/2019

Dated

06 APR 2019

Copy forwarded for information and necessary action to :-

Sub:- Order

1. All the Special Judges (PC Act) (CBI)/(ACB) (Central) Tis Hazari Courts, Delhi.
2. The Sr. AO(J)/AO(J)/DDO, Administration Branch (I,II&III), General Branch, Caretaking Branch, Accounts Branch, Facilitation Branch, Filing Section (Central) Tis Hazari Courts, Delhi.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
4. The Reader to Ld. District & Sessions Judge (HQs).
5. The Website Committee (Hindi/English) Tis Hazari Courts, Delhi.
6. For uploading on Layers.



(ANJU BAJAJ CHANDNA)

Spl. Judge (PC Act) (CBI)/

Officer Incharge, Judicial Branch

Central District, THC, Delhi.